

1	2	3	4	5	6
Tamil Nadu	60	51	1	24	7
Telangana	5	2	2	5	1
Tripura	2	0	2	2	0
Uttar Pradesh	72	29	29	22	14
West Bengal	13	8	1	0	4
TOTAL	451	260	80	302	111

Shelter homes for homeless elderly mentally ill people

†1590. SHRI RAM KUMAR VERMA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether Government has set up shelter homes for homeless elderly people with mental illness, where they can be taken care of;
- (b) if so, the places in Rajasthan where these homes are situated at;
- (c) if so, the district-wise and State-wise details thereof; and
- (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI RATTAN LAL KATARIA): (a) to (d) The Department of Social Justice and Empowerment under its Central Sector Scheme of Integrated Programme for Senior Citizens (IPSrC) provides grants in aid to the Non-Governmental Organisations (NGOs)/Voluntary Organizations for running and maintenance of, inter alia, "Continuous Care Homes and Homes for senior citizens afflicted with Alzheimer's disease/Dementia (CCH)".

No such project is receiving funds under the Scheme of IPSrC, as the State Government of Rajasthan has not recommended any proposals to this Department.

The District/State-wise details of CCH are given in the Statement-I (*See* below).

The Department of Empowerment of Persons with Disabilities (Divyangjan) supplements the efforts of the voluntary sector in rehabilitation of persons with

†Original notice of the question was received in Hindi.

disabilities through the Central Sector scheme namely, Deendayal Disabled Rehabilitation Scheme (DDRS), under which financial assistance is provided to Non-Government Organisations for various projects including HalfWay Home for Psycho-Social Rehabilitation of Treated and Controlled Mentally Ill Persons. Details of such projects assisted by the Divyangjan Department are given in the Statement-II.

Statement-I

District/State-wise details of CCH

Sl. No.	District	Name of NGOs	Project	Project Location Address
Karnataka				
1.	Davangere	Gayathri Grameena Vidya Samasthe,	CCH & HSCAAD	K.B. Extention Door No 438/1 2nd cross near Gullamma temple, Davangere
Maharashtra				
2.	Beed	Dongar Tukai Gramvikas Pratisthan	CCH& HSCAAD	At.Kendre Hospital, Main Road, Near Bus Stand, Parali(V) Dist. Beed, Near Bus Stand, Parali, 431515
3.	Beed	Ashirwad Shaikshanic and Samajik Sanstha	CCH & HSCAAD	C/O Sanjay D. Bachha, Sant Brohidas Nagar, Chanai Road, Ambajogai, Tq. Ambajogai, Dist. Beed 431517
4.	Bhandara	Bhartiya Aushadhi Anusandhan Sanstha	CCH & HSCAAD	Shyamjibhai Patel Building Takiya Ward Bhojapur Road Bhandara Tah Dist Bhandara Maharashtra Pin 441904 Near Bansod Nursing Home
5.	Latur	Dnyana Shikshan Sanstha	CCH & HSCAAD	Jijau Nagar Shellal Road Nideban, Udgir, Near Hanuman Mandir 413517

Sl. No.	District	Name of NGOs	Project	Project Location Address
6.	Nagpur	Ekatmata Samajik Shikshan Mandal	CCH & HSCAAD	Madhurangan Day Care Center For Older Person With Dementia At Bhiwapur Near Rashtriya Vidyalaya Bhiwapur Dist Nagpur-441201
7.	Nagpur	Sneh Bahuuddeshiya Sanstha	CCH& HSCAAD	20, Shyam Nagar, Hudkeshwar, Nagpur 440034 St. Paul School
8.	Osmanabad	Saraswati Mahila Mandal	CCH & HSCAAD	Waghmode Building Patange Road, Omerga TQ. Omerga Distt. Osmanabad 413606
9.	Wardha	Uday Adiwasi Vikas Bahuuddeshiya Sanstha	CCH & HSCAAD	At. Nachangaon Tq. Deoli Dist. Wardha Dist. Wardha, 442302
10.	Yavatmal	Sant Tukdoji Maharaj Adivasi Bahuuddeshiya	CCH & HSCAAD	Tayade Nagar Nagpur Road Dorli Yavatmal Tal Dist Yavatmal Pin Code 445001
Tamil Nadu				
11.	Madurai	Annai Pengal Munetra	CCH & HSCAAD	No. 118, Ramalakshmi Nagar, 3rd Street, K. Pudur, Madurai. 9787179152
Uttar Pradesh				
12.	Ghaziabad	Sri Sai Satayu Nirog Sanstha And Biotech Research Society	CCH & HSCAAD	54 Shakti Khand III, Indirapuram, Ghaziabad, Uttar Pradesh 201014

Statement-II*Details of the projects assisted by the Divyangjan Department*

Sl. No.	Name of the State	Name of the NGOs	Address
1	2	3	4
1.	Assam	DESTINATION	House No.59, Bhagaduttapur, Kahiiipara, Guwahati Dist.
2.	Assam	Dikrong Valley Environment & Rural Development Society	Vill. No.1 Barpathat, P.O. Gosibari, Distt. Lakhimpur
3.	Assam	Guwahati Youth Society	Colony Bazar Howly Road P.O. Barpeta, Dist. Barpeta, Assam
4.	Assam	North East Voluntary Association of Rural Development (NEVARD)	Life Line Clinical Hospital & Research Centre, Dakhingaon,
5.	Assam	Wodwichee	P.O. Lakshirbond, Distt. Hailakandi, Assam-788155
6.	Madhya Pradesh	Ajay Memorial Trust	Near DIC office, Shanti Niketan, Civil Line, Datia M.P.
7.	Manipur	Centre for Development Activities	Wangjing, Near Indo-Myanmar Road, Wangjing-795148
8.	Manipur	Centre for Mental Hygiene	Sangaiprou Airport Road, Imphal-795001, Manipur
9.	Manipur	Rural Development Society, Thoubal, Manipur	RDS Bhawan, Wangjing Bazar, P.O. Wangjing
10.	Manipur	Social and Health Development Organisation	Pshumthong Oinam Leikai, Imphal (West), Manipur
11.	Odisha	Association for Voluntary Action (AVA)	At Dampur, PO: Berboi, PS: Delang, Distt. Puri, Odisha

1	2	3	4
12.	Odisha	Rural Development Action Cell (RDAC)	AT-Tulasichaura, PO-Baripada-757001, Distt. Mayurbhanj,
13.	Odisha	Regional Rehabilitation And research Centre	Near R.G.H., Panposh Road, Rourkela-769004, Odisha
14.	Tamil Nadu	Young Women's Christians Association of Madras	YWCA, Navajeevan Project 1086, Poonamalle, High
15.	Telangana	Shanthiniketan	Plot No.10, Gouthami Nagar, Vanasthalipuram, Hyderabad
16.	West Bengal	Malipukur Samaj Unnayan Samity	Vili & P.O Jujersa, Block-Panchla, Distt. Howrah
17.	West Bengal	Paripurnata Half Way Home	1912, Panchasayar Road, Post Office Panchasayar Kolkatta,

Welfare of de-notified tribes

1591. DR. AMAR PATNAIK: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of measures taken by Government as per recommendations of the Renke and Idate Commissions;

(b) the details of welfare programmes formulated and implemented by the Development and Welfare Board for De-notified and Semi-Nomadic Communities; and

(c) the reasons for not increasing the outlay for the scheme for development of De-notified Nomadic Tribes beyond ₹10 crore in the 2020-21 budget, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) On the basis of the recommendations of Renke and Idate Commissions, the Cabinet has approved on 19.02.2019 setting up of a Development and Welfare Board for De-notified, Nomadic and Semi-Nomadic Communities (DWBDNCs).